

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1004
ANSWERED ON:28.07.2000
SALE OF PACKED ATTA IN DELHI
CHANDRA NATH SINGH

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the packed Atta sold in Delhi contain foreign material i.e. `rice` for lowering the production cost and earning more profit by the flour mills;
- (b) if so, the number of samples lifted of the packed `atta` from the market and the consumer cooperative societies in Delhi during the last three years giving the report of the clinical analysis, sample-wise;
- (c) the action taken/proposed to be taken by the Government to safeguard the consumer interests; and
- (d) the other measures taken in safeguarding properly the interests of consumers and the number of cases of non-consumer interests have come to light during the last three years?

Answer

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENVASA PRASAD)

- (a) : Government of NCT of Delhi have reported that there is no such case.
- (b) : Does not arise.
- (c) : Government of NCT of Delhi have reported that to safeguard the interests of the consumers, the enforcement branch of the Department of Prevention of Food Adulteration, Govt. of Delhi, has been strengthened by notifying all the 27 Sub-Divisional Magistrates working in 9 districts of Delhi as Local (Health) Authority under PFA Act, 1954.
- (d) : There are nine district forums and one State Commission in Delhi for redressal of consumer complaints.No case of non-consumer interest has come to light during the last three years.